NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1073/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES:

Ashmita Multitrade Pvt. Ltd.

V/s.

Mindtree Export Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

21. Adu Sweta L Adv for the
Valecha
For Adu Parkay
Tain.

Mys Ashimita Multitrade

For PD Jain & Put 149,

Co.

Chaish Thanki

Adv for Corporde Debtor

<u>ORDER</u>

T.C.P. No. 1073/I&BC/NCLT/MB/MAH/2017

- The Learned Representatives of both the sides are present.
- 2. For want of time the matter is adjourned to \$5.11.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.10.2017 Sd/-M.K. Shrawat Member (Judicial)